

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

IB NO. (IB)-586(ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018.

NAME OF THE COMPANY: Zillion Infracore Pvt. Ltd. Vs. The Indure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Counsel for the Respondent

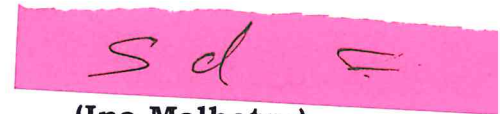
ORDER

Despite the opportunity granted vide order dated 19.12.2017 to file the reply, the Ld. Counsel for the Respondent prays for further time as the main counsel has been unwell for the last two weeks.

List this case for final arguments on 22nd January, 2018 at the end of the Board.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)